

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2171
ANSWERED ON:10.03.2006
REGISTRATION OF NEW COMPANIES
Chaure Shri Babu Hari;Dhotre Shri Sanjay Shamrao

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the Government has formulated any scheme for online registration of new companies;
- (b) if so, the details thereof; and
- (c) the details of other services provided to the companies on line?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) Yes, Sir.

(b) The Ministry of Company Affairs (MCA) is in the process of implementing an e-Governance programme called 'MCA21 e-Governance Project'. The Project aims at transforming MCA into a paperless, modern, service-oriented, quality conscious and customer centric organization. It envisages registration of new companies on line through Internet. The Project has been rolled out at Registrar of Companies, Coimbatore on 18th February, 2006 as the first pilot and is scheduled to be implemented at all other locations in a phased manner by the end of April, 2006.

(c) After implementation, other services provided online through Internet are filing of annual returns and balance sheets, filing of event based documents and viewing of documents etc. to existing as well as new companies.